

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1392
ANSWERED ON:08.03.2007
TICKETLESS TRAVELLING BY POLICE PERSONNEL
Rajbhar Shri Chandra Dev Prasad

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the ticketless travelling by police personnel in trains;
- (b) if so, the details of such incidents which came to the notice of the Railways during 2006-07 and the action taken thereon;
- (c) whether the Railways are making more stringent law to check such practice; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIR. VELU)

(a) to (d): Some incidents of ticketless travelling by police personnel in trains do come to notice. However, no separate statistics is maintained in this regard. To check ticketless/irregular travelling in trains, minimum penalty for ticketless/irregular travel has been enhanced from Rs.50/- to Rs.250/- with effect from 01.07.2004. Besides, regular checks are conducted in trains against ticketless/irregular travel and action is taken as per law. Matter is also brought to the notice of concerned Police Authorities from time to time to check such incidents.